

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2763
ANSWERED ON:18.08.2011
SALE OF EXPENSIVE PATENTED DRUGS
Venugopal Shri P.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to prevent pharma Multi-National Companies (MNCs) from selling their patented drugs which are mostly very expensive in the country unless they agree to earmark a portion of their supply for public health care system at negotiated prices ;
- (b) if so, the details thereof;
- (c) whether 17 new chemical entities are patented in the country out of which 11 have hit the market; and
- (d) if so, the details thereof and the steps being taken by the Government in this regard?

Answer

MINISTER OF THE STATE(INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) to (d): Information will be collected and will be laid on the Table of the House.